

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 18.09.2020 (FRIDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 795 of 2020	IFCI Ltd Vs. Yogesh Gupta Liquidator of Kohinoor Power Pvt. Ltd.	Henna George	
2.	Comp. App. (AT) (Ins) No. 796 of 2020	Maharashtra state Electricity Distribution Vs. Sai Wardha power Generation Ltd and Anr.	Udit Gupta	
3.	Comp. App. (AT) (Ins) No. 797 of 2020	Ashit Umashankar Agarwal and Anr. Vs. Bhavi Shreyansh Shah and Ors.	Manisha T.Karia	
4.	Comp. App. (AT) (Ins) No. 799 of 2020	Jamal Ahmad Vs. Reliance Nippon Life Asset Management	Ashok Bannidinni	

## **For Admission (After Notice)**

5.	Comp. App. (AT) (Ins) No. 434 of 2020	Anirudh Kumar Vs. IBM India Pvt. Ltd. & Anr.	Himanshu Harbola	Ashmi Mohan-R1 Purti Marwaha Gupta-R2 Yogender Pal Singhal-IRP
6.	Comp. App. (AT) (Ins) No. 583 of 2020	Office of the Asst. State Tax Commissioner Vs. Parthiv Parikh, Resolution Professional & Ors.	Kanva Antani	Shailendra Kumar
7.	Comp. App. (AT) (Ins) No. 702 of 2020	Rupinder Singh Gill Vs. Three C Universal Developers Pvt Ltd. Through RP.	Prachi Johri	Rishi Kapoor
8.	Comp. App. (AT) (Ins) No. 712 of 2020	Ramesh Amarsinh Barad Vs. Raghuvir Buildcon Pvt. Ltd. & Anr.	Sameer Jain	Aastha Mehta-R1

**For Hearing**

<b>9.</b>	Comp. App. (AT) (Ins) No. 644 of 2020	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors.  <b>With</b>	Archit Krishna	Vikram Hegde
<b>10.</b>	Comp. App. (AT) (Ins) No. 662 of 2020	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr.	Ronita Bhattacharya	Vikram Hegde-R1 Himanshu Satija-R2

**12:30 PM****For Hearing**

<b>11.</b>	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement & Anr.	Abhishek Anand	R.K. Mishra (R-DOE), Sandeep Bisht -(R- NSE)
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**02:00 PM****For Hearing**

<b>12.</b>	Comp. App. (AT) No. 94 of 2020  <b>Part Heard</b>	Union of India, Ministry of Corporate Affairs Vs. Delhi Gymkhana Club Ltd. & Ors.  <b>With</b>	Dr. Raj Singh	Gaurav M Liberhan
<b>13.</b>	Comp. App. (AT) No. 95 of 2020  <b>Part Heard</b>	Delhi Gymkhana Club Ltd. Vs. Union of India, M.C.A & Ors.	Gaurav M. Liberhan	Parvez Naikwadi

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By the order of Hon'ble Acting Chairperson

-sd/-  
Registrar